

MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2023
HIGH COURT OF MEGHALAYA

ANNEXURE-II

| Name of the State/UT | Opening Balance | | | Institution during the month | | | Disposal Cases during the month | | | Closing balance at the end of the month | | | % Increase or decrease in pendency vis a vis previous month | | | Disposal of cases which are more than five years old | | | Pendency of cases which are more than five years old at the end of the month | | |
|-------------------------|-----------------|----------|-----------------|------------------------------|----------|-----------------|---------------------------------|----------|-----------------|-----------------------------------------|----------|-----------------|-------------------------------------------------------------|----------|-----------------|------------------------------------------------------|----------|-----------------|------------------------------------------------------------------------------|----------|-----------------|
| High Court of Meghalaya | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL |
| | 763 | 116 | 879 | 81 | 23 | 104 | 81 | 23 | 104 | 763 | 116 | 879 | 0.00% | 0.00% | 0.00% | 4 | 0 | 4 | 86 | 2 | 88 |

| | | |
|------|-----------------------------------------------------------------------------------------------------|---|
| 3(a) | Whether any Statewide/Regional Conference held during the month. | . |
| 3(b) | Number of Officers who participated in the said conference | . |
| 3(c) | Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? | . |
| 4 | What is the progress made on those targets district-wise | . |